

From:
Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: Regarding nomination of Judicial Officer to attend Counter Terrorism Workshop conducted by CEELI Institute Prague and FJC, Washington at the Jammu & Kashmir Judicial Academy, Srinagar (J&K) on 8th & 9th of July, 2023.

Ref.-: Your Lordship's Letter bearing No. Ref. NJA/Dir./CT-SE-02/2023/1271 dated 23.05.2023.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate **Mr. Rakesh Kumar Singh, Principal District & Sessions Judge, Chatra** to attend **Counter Terrorism Workshop conducted by CEELI Institute Prague and FJC, Washington at the Jammu & Kashmir Judicial Academy, Srinagar (J&K) on 8th & 9th of July, 2023.**

This is for your Lordship's kind information and needful.

Yours faithfully,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)
Dated Ranchi the 16.06.2023

Memo No. 2157 /Apptt.

Copy forwarded to the Director, Jammu & Kashmir Judicial Academy, Srinagar (J&K) (email – jk.ja@nic.in) / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officer concerned for information and needful alongwith permission to attend the aforesaid programme.


16.6.23
Registrar (Administration)